

Prof. Harihar Nath Tripathi Foundation

National Conference

ON

**“EMERGING TRENDS IN ENVIRONMENTAL
LAW & POLICY IN INDIA”**

In Association with

Jurisperitus Law Offices

Luthara & Luthara Law Offices

Chambers of Jayant Bhatt, New Delhi

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ON

30th March 2019

VENUE

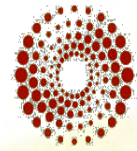
K.N. Udappa Auditorium, IMS,

BHU, Varanasi.

ABOUT US

Prof. Harihar Nath Tripathi was a renowned political scientist, an academic leader by excellence and a social reformer by destiny. He always stood for the upliftment of educational standards at the university level and primary education, Sanskrit being his area of passion and learning. **Prof. Harihar Nath Tripathi Foundation (A Society registered under the Societies Registration Act, 1860) Registration No. 1355/2013-14** is established in memory of the great political scientist with the sole objective of continuing his mission in an organised manner and to fulfil his cherished dreams. His innovative ideas in the educational system are the primary objectives of **Prof. Harihar Nath Tripathi Foundation**.

- ◆ To establish, manage and run the educational institutions from the level of elementary education to the higher education for the academic development of the children.
- ◆ To ensure the participation of women and children in their welfare programmes being conducted by various departments of Union government, State governments and NGO's.
- ◆ To conduct awareness programme by way of exhibitions, camps, etc. to ensure the participation of citizens for the protection of environment.
- ◆ To organise the camps, exhibitions, workshops and training programmes for the promotion of agricultural production including the exhibitions of higher quality seeds.
- ◆ To provide the guidance and assistance to backward classes, minorities scheduled castes, scheduled tribes and marginalised groups to make them able to take the advantage of various welfare programmes being conducted by the government.
- ◆ To promote the activities amongst the Indian residents/citizens which may be helpful in eradicating the social evils, namely, addiction to drugs, dowry, smoking, untouchability and superstition, etc.
- ◆ To take effective steps to help the people at the time of natural calamities.



ABOUT PROF. HARIHAR NATH TRIPATHI

Professor Harihar Nath Tripathi, an educationist, a philanthropist, a political scientist by profession, was born in a small village, Belcha, in the District - Jaunpur, Uttar Pradesh. He completed his school education in the district Jaunpur and for further studies he came to Varanasi. He carried his M.A. (Political Science) from Banaras Hindu University and Acharya in Sanskrit from Sanskrit University. Prof. Tripathi has been recipient of many distinguished awards. During his Sanskrit education he became a close aide of Dharm Samrat **Swami Karpatri ji maharaj**. His own guru, pt. **Ramprasad Tripathi** was better acknowledged as **Panini** of Vyakaran. He then came into association with Pt. Gangadhar Mishra, the then Librarian of Sayajirao Gaikawad Central Library, BHU.

Prof. H. N. Tripathi was also in close aide, association of many educationists, politicians, social reformers, civil servants, foreign ambassadors. He was amongst one of the *close associate* to:

Late Shankar Dayal Sharma, Former President of India.

Late Gaini Zail Singh, Former President of India.

Late Mrs. Indira Gandhi, Late Rajiv Gandhiji, Former P.M.of India.

Pandit Kamalapati Tripathi, Late Hemvati Nandan Bahuguna, late Shreepati Mishra,

Late Bhagwat Jha Azad, Shri Narayan dutt Tiwari (all former Chief Ministers)

Late Shyam Lal Yadav, former Deputy Speaker, Rajya Sabha.

Late K.C. Pant, Prof. Gopal Tripathi, Devendra Dwivedi, Prof. Veerbhadra Mishra,

Mr. K. C. Mishra, Mr. D S Pandey, Prof, Dhakolia, Prof. Iqbal Narayan

(all Vice-Chancellors of BHU) till 1998 (January 7th- the date of his death) were in constant touch with Prof. H N Tripathi.

Prof. Harihar Nath Tripathi has been honoured for his academic contributions with many Distinguished Awards:

1. *MOTILAL NEHRU AWARD* for his work '*SANGHWADI*' presented by Uttar Pradesh Sahitya Academy.
2. *GOVIND VALLABH PANT AWARD* for his work "*PRACHIN BHARAT MEIN RAJYA AUR NYAYAPALIKA*" presented by Uttar Pradesh Sahitya Academy.
3. *GANGA NATH JHA AWARD* for his work "*BHARTIYA VICHARDAR-SHANAM*" presented by Uttar Pradesh Sahitya Academy
4. *BANBHATT AWARD* for his work "*NITI VIDHI VIMARSHAHA*" presented by Uttar Pradesh Sahitya Academy

Prof. Tripathi has to his credit, innumerable articles and books published in different languages, He always thought about a harmonious construction between Vedic ideology and modern tradition for the sake of society, as he believed that society always renovates itself with time and the new generation ought not to remain un-aware of our roots.

ARTICLES AND BOOKS:

1. *Bharatiya Vichardharshanam*
2. *Prachin Bharat Mein Rajya aur Nyayapalika*
3. *Prachin Bharat Mein Aparadhaur Dand*
4. *Niti Vidhi Vimarshaha,*
5. *Property Rights to Women in Ancient India etc.*

The foundation organizes a myriad of cultural and academic events. The following dignitaries, in the previous years, have honoured the' Prof. H. N. Tripathi Birth Anniversary Function, by gracing the occasion with their august presence.

The following dignitaries have **GRACED** the occasion and had been **HONOURED** of participating in the previous years in **Prof. H. N. Tripathi Birth Anniversary Function**:

- ◆ Hon'ble Mr. Justice Arun Tandon, Judge, Allahabad High Court
- ◆ Hon'ble Mr. Justice D.D. Jha, Judge, Allahabad High Court
- ◆ Hon'ble Mr. Justice A.N. Verma, Judge, Allahabad High Court
- ◆ Hon'ble Mr. Justice G.S. Sistani, Judge, Delhi High Court
- ◆ Hon'ble Mr. Justice Manmohan Singh, Judge, Delhi High Court
- ◆ Hon'ble Mr. Justice B. Amit Sthalekar, Judge, Allahabad High Court
- ◆ Mrs. Barkha Singh, Chair Person, Delhi Commission for Women
- ◆ Mr. Mangat Ram Singhal, Law Minister, Govt. of Delhi
- ◆ Mr. Devendra Dwivedi, Nominated Governor, Gujarat
- ◆ Mr. Prabal Pratap Singh, Chief Managing Editor, IBN-7
- ◆ Mr. Sumit Awasthi, Managing Editor, IBN-7
- ◆ Prof. B.M. Shukla, Former V.C., D.D.U. Gorakhpur University
- ◆ Prof. R.K. Mishra, Former V.C., D.D.U. Gorakhpur University
- ◆ Mr. Mani Sankar Pandey, Member, A.I.C.C.
- ◆ Prof. Yadunath Dubey, V.C., Sampurnanand Sanskrit University
- ◆ Prof. Adya Prasad Pandey, V.C., Manipur University
- ◆ Prof. Harikesh Singh, V.C., Chhapra University
- ◆ Prof. (Mrs.) Priyamvada Tiwari, Former Director, IMS, BHU
- ◆ Prof. H.S. Shukla, IMS, BHU
- ◆ Prof. V.K. Shukla, Director, IMS, BHU.
- ◆ Prof. K. P. Singh, Former Director, I.T. BHU.
- ◆ Prof. Kavita Shah, Director, Institute of Environment and Sustainable Development, BHU.
- ◆ Prof. P.N. Pandey, Former Dean, Faculty of Social Sciences.
- ◆ Prof. Chandrakala Padia, Former Dean, Faculty of Social Sciences.
- ◆ Prof. Jayakant Tiwari, Dean, Faculty of Social Sciences.
- ◆ Prof. M. P. Singh, Head, Department of Economics.
- ◆ Prof. R. P. Pathak, Head, Department of Political Science, BHU.
- ◆ Prof. R. P. Singh, Head, Department of Political Science, BHU.
- ◆ Prof. Satish Kumar Rai, Head, Department of Political Science, MGKV.
- ◆ Prof. Reeta Kumar, Head, Department of Psychology, BHU.
- ◆ Dr. V.K. Patwardhan, Pediatrician, Varanasi.
- ◆ Prof. Sadanand Shukla, Dean, Jyotish Vibhag, Sampurnanand Sanskrit Vishwavidyalaya, Varanasi.
- ◆ Prof. Jaiprakash Tripathi, Head, Ved Vibhag, Sampurnanand Sanskrit Vishwavidyalaya, Varanasi.
- ◆ Dr. Rajesh Mishra, Former M.P., Varanasi
- ◆ Dr. Mahendra Nath Pandey, Union HRD State Minister
- ◆ Mr. Dilip Singh, Senior Correspondent, Deccan Herald
- ◆ Mr. Yatish Yadav, Senior Correspondent, Indian Express
- ◆ Dr. Kameshwar Upadhyay, general secretary, Akhil Bhartiya Vidwatparishad, Varanasi
- ◆ Prof. Vishambhar Nath Mishra, I.I.T., B.H.U.

BOOKS RELEASED

- Nation Building and Judiciary
- Nation Building and Good Governance
- Bridge
- Mahatma Gandhi, Rabindra Nath Tagore and genesis of Muslim Separatism.

ABOUT THE CONFERENCE

The society keeps on changing from day to day and so as the law from time to time and they both maintain the dynamisms in them. This conference will be platform from where these issues will be addressed and analyzed by different delegates from all around the world.

Climate change raises significant social, environmental and legal challenges. The governance system applying to climate change is complex and multi-level. A central issue in international law and policy is how countries of the world should allocate the burden of addressing global climate change. Countries around the world are taking important domestic actions to help tackle the issue of climate change.

In particular, we would like to think through the following issues and see how the human condition is being re-imagined today in humanistic studies:

- ⇒ Historical and political implications of the idea of the “Anthropocene”.
- ⇒ The problem of scale in the study of human societies, past, present, and future.
- ⇒ Capitalism and sustainability.
- ⇒ The unsustainable distinction between natural and human histories.
- ⇒ Rights, agency, justice, and politics in an age of climate change,
- ⇒ Human responsibility towards life.
- ⇒ The challenge of climate change for postcolonial studies (broadly conceived).

SUB-THEMES

- ⇒ Climate Change
- ⇒ Transfer of technology in defense and electronic industry
- ⇒ Optical fiber and environment
- ⇒ Environmental facets of use of Li –ion batteries
- ⇒ Climate change and geo-political impact
- ⇒ Right to live in clean environment vis – a-vis health
- ⇒ Impact of climate change on people living on high altitude
- ⇒ Climate change and food crisis
- ⇒ Climate change and vector-borne diseases
- ⇒ Multiple facets of palm oil industry into environment protection
- ⇒ Environment and food habits
- ⇒ Use of nano-technology
- ⇒ Carbon tax & credit
- ⇒ Impact of climate change on human rights
- ⇒ Climate change and stress on resources (Non-renewable and renewable energy)
- ⇒ Forestation, afforestation, re-forestation & deforestation
- ⇒ Environmental degradation; climate change and human migration
- ⇒ National strategy on environmental education and awareness
- ⇒ Environmental information and climate change
- ⇒ Agriculture and genetic engineering
- ⇒ Soil testing and soil degradation
- ⇒ Use of bio-manures and GMOs
- ⇒ Agriculture and conservation of biodiversity.

SUBMISSION GUIDELINES

Abstracts not exceeding 300 words on any of the aforesaid themes should be sent to the Organizing Secretary through email at hntripathi17@gmail.com on or before **10th March 2019**

- Intimation of Acceptance of Abstract within 2– 3 working day of submission (if accepted).
- All Papers and Abstracts shall be sent via e-mail to hntripathi17@gmail.com as an attachment, the subject of which should mention ‘**ABSTRACT SUBMISSION**’ or ‘**PAPER SUBMISSION**’ accordingly.
- **No Co-authorship** is allowed **only** single authored papers are allowed.
- Both the Abstracts and Final Papers should mandatorily have **Cover Page** which clearly indicates the following-
 - * Name of the author
 - * Designation of the author
 - * Contact details of the author
 - * Email Id(s) of the author

PAPER GUIDELINES

- Full length research paper, maximum in 6 pages should be submitted latest by **17th March 2019** through email at hntripathi17@gmail.com
- The participants are expected to avoid plagiarism as far as possible and submit original papers only. Thus, any previously published material shall not be accepted.
- All Papers should be submitted in
 - * Font Type : Times New Roman
 - * **Font Size : 12 pts**
 - * Line spacing : 1.5 spacing
 - * **Alignment : Justified**
 - * **Bluebook (19th Ed.) Citation Format**

PUBLICATION OPPURTUNITY

Only the papers which are accepted by the review committee of the conference for publication purpose, will be published in the International Journal of Socio-Legal Analysis and Rural Development (IJSARD) or edited books with ISBN.

IMPORTANT DATES

Submission of Abstract not more than 200-300 words	10 th March 2019
Last date of intimation of acceptance of abstracts	13 th March 2019
Submission of full Paper	17 th March 2019
Last date of Registration	25 th March 2019

REGISTRATION

Faculties/Professionals/Students/Research Scholars from
Institutions/ University

₹500

Presentation of Paper in absentia

₹500

Note: Only single author is allowed, no co-authorship is allowed.

In case, of paper in absentia the author must send full paper in advance before the registration.

The registration fee includes conference, kit, lunch, High Tea, Entry to all Technical session, Certificates and local

The Participants/Delegate can register in the conference by depositing the fee, through NEFT/RTGS/ and sending the duly filled registration form through E-mail by 25 March 2019

Bank Name : State Bank of India

Account Number : 38158455855

Account Name : Prof Harihar Nath Tripathi Foundation

Account Type : Current

IFSC Code : SBIN0000211

Note: No grants for the 'Traveling Allowances' will be provided by the organizers. The participants are requested to manage the cost by themselves .

ORGANIZING SECRETARY

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